

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 1098  
TO BE ANSWERED ON THE 03<sup>RD</sup> DECEMBER, 2021**

**COVID-19 VACCINATION FOR DISABLED PERSONS**

**1098. SHRI ANURAG SHARMA**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the number of people with disabilities vaccinated for the 1<sup>st</sup> dose against COVID-19 and both the doses of the vaccine(s);
- (b) the number of people with disabilities deceased due to COVID-19;
- (c) whether any notification has been issued to vaccinate people with disabilities on a priority basis;
- (d) if so, the detail thereof; and
- (e) if not, the reasons therefor?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE  
(DR. BHARATI PRAVIN PAWAR)**

(a) to (e) As on 30<sup>th</sup> November 2021, as per CoWIN portal, 8,455 People with Disabilities received first dose of COVID-19 and 4,120 received both doses of COVID-19 vaccine.

As on 30<sup>th</sup> November 2021, a total of 4,68,980 deaths due to Covid-19 (including People with Disabilities) have been reported by States/UTs.

Government of India has issued advisory to all States/UTs for Near-to-Home COVID-19 Vaccination Centre (NHCVC) for elderly and differently abled citizens in May 2021. Subsequently, in September 2021, advisory was issued to all States/UTs for vaccination at the place of residence of persons who might be bed-ridden or have extremely restricted mobility or disability and/or special needs that may hamper their accessibility even to NHCVCs. From 3<sup>rd</sup> November 2021 “Har Ghar Dastak Abhiyan” has been launched wherein missed beneficiaries for 1<sup>st</sup> dose and due beneficiaries for 2<sup>nd</sup> dose are identified and vaccinated through house to house activity.

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